

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1483 of 2019**

**IN THE MATTER OF:**

**Rajneesh Nagar**

**...Appellant**

**Vs**

**Ultimate Infracity Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant:**

**For Respondents: Mr. Vikram Singh Baid, Advocate.**

**Mr. Rohan Saluja, Advocate for IRP.**

**ORDER**

**10.01.2020:** Post the case 'for orders' on **14<sup>th</sup> January, 2020** for disposal.

Interim order passed earlier shall continue till next date.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*am/sk*